

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 37/2026

IN THE MATTER OF:

Mahender Singh

...PETITIONER

VERSUS

State of Haryana & Ors.

...RESPONDENT

MEMO OF PARTIES

Mahender Singh

...PETITIONER

VERSUS

1. The Government of NCT of Delhi

Through Secretary (Environment & Forest)
Environment Department 6th Level, C-Wing,
IP Estate, Delhi Secretariat, Delhi - 110002
Email: senv@nic.in

Respondent No.1

2. District Magistrate (North-East), Delhi

K-Block, Ground Floor, DC Office Complex,
Nand Nagri, New Delhi-110093
Email: dcne@nic.in

Respondent No.2

3. Haryana State Pollution Control Board

Through its Member Secretary
C-11, Sector-6, Panchkula, Haryana-134109
Email: hqhspcb@hspcb.org.in

Respondent No.3

4. Ankit, S/o Rampal

R/o Village Manpura, Sub-Tehsil Ballah,
Tehsil Assandh, District Karnal-132040

Respondent No.4